

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
18-07-2024 AT 10:30 AM**

**Company Petition/20/2021  
AND  
CA 13/2022 CA 31 & 24/2021 in Company Petition/20/2021  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Mr. Myadam Kartikeya

**...Petitioner**

**AND**

M/s. Bambino Agro Industries Limited & 12 Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Company Petition/20/2021**

Learned Senior Counsel Mr Avinash Desai, for Petitioner present through Video Conference.

As this Tribunal has engaged in hearing the part heard matter, due to paucity of time, matter adjourned to 12.08.2024.

**CA 13/2022**

Learned Counsel Mr Nitish Bandary, for applicant present through Video Conference.

For hearing, matter adjourned to 12.08.2024.

**CA 31/2021**

Learned Counsel Mr Yogesh Jagia, for applicant present through Video Conference.

For hearing, matter adjourned to 12.08.2024.

**CA 24/2021**

Learned Counsel Mr Yogesh Jagia, for applicant present through Video Conference.

For hearing, matter adjourned to 12.08.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**